## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

No. L-1/250/2019/CERC Dated: 28.08.2023

## **PUBLIC NOTICE**

Sub: Rescheduling of Public hearing for Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Third Amendment) Regulations, 2023.

The Commission has issued the Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Third Amendment) Regulations, 2023 on 12.06.2023.

2. The public hearing which was scheduled to be held on 29.08.2023 is hereby postponed and shall now be held **on 05.09.2023 at 3:00 PM** as per the details given below: -

| Date                    | Venue                      | Timing  | Invitee  |
|-------------------------|----------------------------|---------|--|
| 05.09.2023<br>(Tuesday) | Online Video<br>Conference | 3:00 PM | Representatives of Central / State Governments / Load Despatch Centers/ State Utilities/ CPSUs / CTUs / STUs / Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions /Consultancy Firms/ /any other organizations |

- 3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance harriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 05.09.2023 or depute a responsible officer of your organization fully conversant with the subject matter.
- 4. To enable proper arrangements for the hearing, it is requested that the name(s) of the proposed participant(s) from your organization may please be communicated to the undersigned by 01.09.2023. The Microsoft teams link to the Public Hearing shall be shared. Please also let us know if you/your organization propose(s) to make apresentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and covered in not more than 8 to 10 slides. The advance copy of the presentation may be emailed to ecourtastt101@cercind.gov.in and shilpa@cercind.gov.in by 04.09.2023. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-(Harpreet Singh Pruthi) Secretary